

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject:- Assignment of additional Charge of the vacant Courts/posts of the level of Civil Judges (Senior Division) and Civil Judges (Junior Division).

ORDER

No: 1710 of 2025/RG

Dated: 26.11.2025

In the interest of administration and in supersession of all arrangements made earlier, so far they pertain to the subject captioned above, the additional charge of the vacant court/posts of the level of Civil Judges (Senior Division)/Civil Judges (Junior Division), as stated in 'Column-2' is hereby assigned to the judicial officers as mentioned in 'Column-3' against each:

S. No. -1-	Name of the Court/Post -2-	Charge may be assigned to -3-
Civil Judge (Senior Division)		
1.	Secretary District Legal Services Authority, Budgam	Secretary, District Legal Services Authority, Srinagar
Civil Judge (Junior Division)		
1.	Additional Special Mobile Magistrate, Ganderbal	Munsiff, Ganderbal
2.	Munsiff, Budhal	Munsiff, Kotranka
3.	Addl. Special Mobile Magistrate, Ramban	Munsiff, Ramban
4.	Addl. Special Mobile Magistrate, Billawar	Munsiff, Billawar
5.	Addl. Special Mobile Magistrate, Doda	DMM(T) Doda
6.	Munsiff, Nobra	Munsiff, Khaltsi
7.	Principal Magistrate, JJB, Leh	Munsiff, Khaltsi
8.	Principal Magistrate, JJB, Kargil	CJM, Kargil
9.	Addl. Special Mobile Magistrate, Pahalgam	Munsiff/Additional Special Mobile Magistrate, Aishmuqam
10.	Munsiff, Gandoh Bhalessa	Munsiff, Thathri
11.	Munsiff, Tangdhar	Munsiff Additional Special Mobile Magistrate, Kralpora
12.	Additional Special Mobile Magistrate, Drass	Munsiff, Sankoo

By Order.


(M.K Sharma) 26/11/2025

Registrar General

No:- 73283-342/RG/GS

Dated:- 26.11.2025

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
4. Director, J&K Judicial Academy, Jammu;
5. Registrar Rules, High Court of J&K and Ladakh, Jammu;
6. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu;
7. Registrar Judicial, High Court of J&K and Ladakh Jammu/Srinagar.
.....for information;

8. Member Secretary, J&K/Ladakh Legal Services Authority;
9. All Principal District and Sessions Judges of the UT of J&K and Ladakh;
10. Secretary, High Court Legal Services Committee.
11. Concerned Officers _____ ;
.....for information and necessary action.
12. Incharge NIC, High Court of J&K and Ladakh, Srinagar for information and uploading the same on the High Court website.
13. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and for keeping the record of the same.
14. Order file


Registrar General